

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Only 15 cases over one year old and 22 cases over 2 years old for payment of settlement dues are pending on Allahabad Division of Northern Railway.

(b) Out of the total 37 cases, 13 cases are outstanding for want of legal documents from the claimants; 4 cases are pending on account of Court proceedings; and 20 cases due to non-production of 'No Claim' certificates by the employees concerned.

**Restrictions on Hindus to burn their dead bodies in Denmark**

4001. SHRI KRISHNA PRATAP SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government is aware of the fact that Indian origin Denmark citizens followers of Hindu religion are not allowed to burn the dead bodies of their relatives in Denmark;

(b) whether recently a deputation of Denmark citizens of Indian origin met the Foreign Minister to prevail upon the Denmark Government to provide land for burning of dead bodies; and

(c) if so, whether the Government has written to the Government of Denmark in this respect and what was their reply?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) There is complete freedom of religion in Denmark and the Hindus, whether Indian or Danish are allowed to burn the dead bodies at the electric crematorium. However, they have to wait for a few days before cremation takes place as there is a growing rush even

among other Danes to cremate the bodies.

(b) and (c). No, Sir.

**Sale proceeds of staff canteen, Delhi Main Station**

4002. SHRI R. P. YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that total sale proceeds of the Staff Canteen, Delhi Main Station went down by Rs. 24,753.55 in the year 1979-80 as compared to 1978-79;

(b) whether it is also a fact that the total subsidy paid to this canteen in the year 1979-80 was more by Rs. 28,453.75 than that paid in the year 1978-79;

(c) action taken by the Railway Administration to plug such leakage of revenue; and

(d) whether the same Hony. Secretary and the Managing Committee are still continuing even after its term has expired?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) Yes.

(c) The increase in the subsidy was due to the additional staff employed and also increase in Dearness Allowance relief to the staff concerned from time to time.

(d) Yes.

**Delhi Transport Corporation employees suspended for misappropriation of fund**

4003. SHRI HARISH KUMAR GANGWAR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that an Assistant Cashier and two others of